MANIPUR GAZETTE

E X T R A O R D I N A R Y
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GOVERNMENT OF MANIPUR
SECRETARIAT: MAHUD DEPARTMENT

O R D E R S

Imphal, the 4th May, 2026

No. BRD-301/1/2021-MAHUD-MAHUD: In supersession of all earlier orders issued in this regard and in exercise of the powers conferred under Section 4 of the Laininghou Sanamahi Temple Act,1976, as amended from time to time, the Governor of Manipur is pleased to constitute the Laininghou Sanamahi Temple Board, consisting of the following members:

1	Shri Yumnam Khemchand Singh, Hon'ble Chief Minister of Manipur	President
2	Shri Lourembam Rameshwor Meetei, Hon'ble MLA Keirao A/C	Vice-President
3	Shri Chanam Nabachandra Meitei, Chanam Sandrok Mamang Leikai	Vice-President
4	Shri Sandham Gandharaj, Kyamgei Mayai Leikai	Member Secretary
5	Shri Potsangbam Tomba, Singjamei Chingamakha Ningthoujam Leikai	Member
6	Shri Konthoujam Nanda, Arapti Awang Leikai	Member
7	Shri Thangjam Sanjoy, Haraorou	Member
8	Shri Ngangom Surchandra Meitei, Sagolband Tera Lukram Leirak	Member
9	Shri Koijam Shamjoy, Kyamgei Mamang Leikai	Member
10	Shri Khangembam Tomba, Chandrakhong Mathak Leikai	Member
11	Deputy Commissioner, Imphal West	Ex-Officio Member

2. The term of the Board shall be for a period of 5(five) years from the date on which the constitution of the Board is notified in the official Gazette.

By Orders & in the name of the Governor,

SHARATH CHANDRA ARROJU,
Additional Secretary (MAHUD),
Government of Manipur.

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Digitally signed by
Thingbaijam Binodkumar Singh
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